

Title: Need to amend Wild Life Protection Act and Forest Act to permit construction of link roads in Sabarkantha Lok Sabha Parliamentary Constituency, Gujarat - Laid.

SHRI MADHUSUDAN MISTRY (SABARKANTHA) : The villages of Danta, Ambaji, Amirgudh, Khedbrahma, falling under the Sabarkantha Lok Sabha Constituency in Gujarat are deprived of approach roads connecting the main district roads and the State Highways, due to declaration of sloth bear sanctuaries. The Forest and Environment Deptt. does not give permission to construct even a metalled road to link such villages with main roads. Hence, the lakhs of forest dwellers face the difficulties in meeting their health, education and other social requirements.

I urge the Environment and Forest Ministry to bring the amendment in Wild Life Protection Act/Forest Act to provide link roads to these villages.